

**Long standing demand of CPMFs**

1816. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Para-military forces like CRPF, CISF, BSF, SSB etc. have requested Government to consider their long standing demands;
- (b) if so, the details of their long standing demands; and
- (c) the details of steps taken or proposed to be taken by Government to fulfil their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) Following are some long standing demands of Central Armed Police Forces (CAPFs) are:

- (i) Grant of Organised Group 'A' Service (OGAS) status and Non-functional Upgradation (NFU) as applicable to OGAS.
- (ii) Para Military Service Pay to CAPFs personnel.
- (iii) Enhanced rate of Detachment Allowance (DA) to CAPFs personnel deployed in LWE at par with Jammu and Kashmir.
- (iv) Payment of Risk/Hardship Allowance during Earned Leave (60 days).
- (v) Grant of 20 days Casual Leave to Officers and 30 Days to Other ranks at par with Army.

(c) With respect to item (i) the Government has rejected the demand for OGAS and NFU. However, the matter is presently subjudice in Hon'ble High Court of Delhi. The items (ii) to (v) have been referred to the 7th Central Pay Commission.

**Naxal attacks**

†1817. SHRI NARESH AGRAWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is no dearth in naxalite attacks despite the commitment of stern action against the Maoists, if so, the details thereof;
- (b) if not, the details of the naxalite attacks in the last six months along with the details of damage caused to lives and properties; and
- (c) the details of road map with Government to do away with the biggest internal threat of the country?

---

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) No, Sir. There has been a decline in number of the naxal incidents since 2011. There have been 618 incidents, 129 resultant deaths (security forces personnel + civilians) and killing of 40 LWE cadres in this year upto 15th July as against 642 incidents, 195 deaths (security forces personnel + civilians) and killing of 38 LWE cadres in the corresponding period of 2014. The details of properties damaged due to naxalite attacks are not Centrally maintained.

(c) The Central Government has been pursuing a four pronged strategy to tackle LWE insurgency-security related measures; development related interventions; ensuring rights and entitlements of local communities and public perception management. While on security front, the Central Government assists the State Governments by providing Central Armed Police Forces (CAPFs) battalions, training, funds for modernization of State police force, equipment and arms, sharing of intelligence etc., on development side, the Central Government has taken various measures including construction of roads, strengthening of communications network, installation of mobile towers, improving network of banks, post offices, health and education facilities in LWE areas.

#### **Review of working of Delhi Police**

1818. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government recently reviewed the working of Delhi Police;

(b) if so, the details thereof and the outcome thereto;

(c) whether Government found out any deficiencies in this regard, if so, the details thereof; and

(d) the steps taken by Government to strengthen the Delhi Police establishment to reduce the number of crimes happening in the capital of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) This Ministry has reviewed the issues relevant to the sudden increase in the cases of crime and prepared an action plan for bringing a perceptible change in the working of Delhi Police. An Action Plan to reduce the number of road accidents in NCT of Delhi has also been prepared for implementation by Delhi Police. The Special Task Force (STF) constituted on 1st January, 2013 under the Chairmanship of Union Home Secretary constantly reviews the safety issues of women in Delhi and issues directions and also continuously reviews the action taken by the Delhi